

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(24)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP (HC)/119 & 120/2017
NAME OF THE TRASFEROR : MCGRAW HILL EDUCATION INDIA PVT LTD
NAME OF THE TRANSFEREE : MCGRAW HILL EDUCATION SERVICES INDIA PVT LTD
UNDER SECTION : 230

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

S. BUVANESWARI

M/S. DANIEL & GLADYS



ORDER

Counsel for Applicant present and submitted that the report of the RD is on file. However, the report of the Official Liquidator has not been received. The representative for the Official Liquidator submitted that the report has not been received from the Auditor and prayed for time. At request, time is enlarged. Put up on 28.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk